

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**MA 126 of 2015 with CA 111 of 2015  
With C.P. No. 71/397-398/CLB/MB/2014**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016**

Name of the Company: **Kamal R. Sharma & Ors.**

**V/s.**

**Gujarat Liqui Pharmacaps Pvt. Ltd. & Ors**

Section of the Companies Act: **Section 397-398 of the Companies Act, 1956**

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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1.	<i>Anand Mehta</i>	Advocate	Resp. Co.	<i>Anand Mehta</i>
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2.

**ORDER**

ORDER

None present for the petitioner. Singhi & Co. Advocates filed Vakalatnama for Respondent No. 2,3, and 5 and undertake to file Vakalatnama for respondent No. 1. None present for other respondents.

List the matter on 10.11.2016

*31-8-16*  
**(BIKKI RAVEENDRA BABU)  
MEMBER JUDICIAL**

Dated this 31<sup>st</sup> day of August, 2016